

has to pay fabulous rents for securing houses for the defence personnel?

THE MINISTER OF STATE (DEFENCE PRODUCTION) IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA): (a) It is true that there is considerable shortage of married accommodation in most of the peace stations and of single accommodation at Delhi/New Delhi. The Government owned accommodation is supplemented by hired and requisitioned accommodation to the extent possible.

(b) The construction of housing accommodation for Defence personnel has been given high priority, and it is planned to make up the deficiencies according to a phased programme of 15 to 20 years from 1965-66 onwards.

(c) No, Sir. Adequate safeguards have been provided to ensure that the accommodation is hired only at fair and reasonable rents consistent with the prevalent market rents. It is, however, true that the rents at some stations are higher than those at other stations.

#### AMERICAN BOMBERS OVER INDIAN AIR SPACE

394. SHRI Y. ADINARAYANA REDDY: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that nuclear bombs are being flown over the Indian Air space by the American bombers; and

(b) if so, what action Government have taken to stop such activities by the American bombers?

THE PRIME MINISTER (SHRI-MATI INDRA GANDHI): (a) No, Sir.

(b) Does not arise.

#### CHINESE RESTRICTIONS ON INDIAN EMBASSY

395. DR. (MRS) MANGLADEVI TALWAR: Will the PRIME MINISTER be pleased to state:

(a) the nature of restrictions imposed by the Government of China on the Indian Embassy in Peking; and

(b) what is Government's reaction thereto?

THE PRIME MINISTER (SHRI-MATI INDIRA GANDHI): (a) In theory, the Indian Embassy in Peking is subject to the same restrictions as all other resident Missions in Peking. These relate to the movement of personnel, travel, exit and entry into China. However, in practice, it has been found that an obviously discriminatory attitude is taken towards the personnel of the Indian Embassy.

(b) The Government of India observe broad reciprocity in all important respects in accordance with our laws and regulations and international conventions.

#### खानपुर गांव में आग

396. श्री वसंतोपल ठेंगड़ी: क्या सूचना तथा प्रसारण मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि खानपुर गांव स्थित आकाशवाणी के भारी क्षमता वाले ट्रांसमीटर में आग लग जाने से सरकार को बहुत क्षति उठानी पड़ी है ;

(ख) क्या सरकार द्वारा आग लगने के कारणों की जांच कराई गई है ;

(ग) यदि हां, तो आग लगने के क्या कारण थे ; और

(घ) इसमें सरकार को कितने रुपये की क्षति हुई है ?